

(f) if so, what steps Government have taken for the completion of the works and meeting the demands of the contractors with regard to the payment of their dues?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) Yes, Sir, but from only one contractor.

(b) and (c). There is a dispute with the contractor with regard to the value of work done and over the issue of cement. Joint verification with the contractor is in progress to determine the exact position. Instructions have been issued to complete the verification at the earliest. The payment due to the contractor, if any, will depend on the outcome of the joint verification.

(d) The contractor has stopped the work from January, 1982 on the ground that the payment due to him is not being made by the department

(e) Yes, Sir.

(f) After the joint verification is completed, the question of payment, if any, will be resolved expeditiously and the work got completed at the earliest.

Funds for Development to Tourism and construction of Hotels

5366. SHRI MOHAN LAL PATEL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the names of the States to whom funds were allotted during the years 1980-81 and 1981-82 for the development of tourism and construction of hotels and the amount so allotted to each State;

(b) the amount out of the allotted funds spent by those States during the said period;

(c) the details of the work done;

(d) whether it is a fact that certain States have not utilized the funds allotted to them with the result that these have lapsed; and

(e) if so, the names of those States and the reasons for non-utilisation/under utilisation of allotted funds?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KURSHEED ALAM KHAN): (a) and (b). Funds are not allocated State-wise. However, schemes are taken up for execution in the Central Sector for development of tourist centres in accordance with the travel circuit concept under which 61 travel circuits with 441 tourist centres have been indentified for coordinated development by pooling the available resources in the Central, State and private sectors.

(c) The schemes formulated in the Central Sector for implementation relate to the provision of accommodation, transport, recreational facilities, cultural entertainment, way-side amenities; development of places of cultural and archaeological importance, scenic-beauty, wildlife parks, game sanctuaries etc.

(d) and (e). In view of the answer to questions (a) and (b) the question of lapsing of funds does not arise.

Opening of Banking Service Recruitment Boards in State capitals

5367. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

(a) whether Government have a proposal to open some new offices of the Banking Service Recruitment Board in State capitals;

(b) whether such offices have already been set up in some State capitals;

(c) if so; the names of the State capitals where such offices have been set up so far;

(d) whether any such Banking Service Recruitment Board office is proposed to be set up at Bhubaneswar; and